

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &
IA NOS. 984 OF 2017**

Dated: 18th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Company Ltd &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Shreya Seth

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

Learned counsel for respondent No.1 seeks three weeks time to file reply. He may file the same on or before 09.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**